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- (ii) Improving preventive techniques.
- (iii) Better materials management.
- (iv) Improved labour-management relations by greater participation and involvement of labour.
- (v) Increased sales by diversification to meet market requirements and greater ex-

These measures have begun to yield results.

Ban on new Recruitments

110. SHRI K. CHANDRASEKHARAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the recent press report to the effect that Government propose to impose immediate ban on new recruitments in the Central Government services; and
- (b) if so, whether such a ban also covers recruitment to the Army, C.R.P. B.S.F.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRA-NAB MUKHERJEE): (a) Ban has already been imposed on new recruitment to certain categories of posts.

(b) No. Sir.

12 Noon

PAPERS LAID ON THE TABLE

Annual Report (1973-74) on the Working of the Agricultural Refinance Corporation

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMA') SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Eleventh Annual Report on the working of the Agricultural. Refinance Corporation for the year 1973-74, along

maintenance | thereon, under sub-Section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [Placed in Library See LT No. 8539/74]

Notification of Ministry of Finance

SHRIMATI SUSHILA ROHATAGI: Str. I also beg to say on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 448(E) dated the 6th November, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. See LT-No. 8508/

Compulsory Deposit (Income Tax payers Scheme, 1974

SHRIMATI SUSHILA ROHATAGI: SIr. I also beg to say on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 463(L) dated the 12th November, 1974, publishing the Compulsory Deposit (Income-tax Payers) Scheme, 1974, under sub-section (6) of section 19 of the Compulsory Deposit Scheme (Income-tax Payers) Act, [Placed in Library. See LT-No. 8493/

Annual Report of the Export Inspection Council and Agencies for the year 1972-73 and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:---

- (i) Annual Report of the export Inspection Council and Agencies for vear 1972-73.
- (ii) Annual Accounts of the Export Inspection Council and Agencies for the year 1972-73 and the Audit Report thereon. [Placed in Library. See LT-No. 8542/

Annual Accounts (1972-73) of the Textiles Committee, Bombay

SHRI V. P. SINGH: Sir, I also beg to with the Accounts and the Auditors' Report | lay on the Table a copy (in English and